

(b) to (d) As and when necessary, steps are taken to avoid glut situation by taking various measures including exemption from basic excise duty and recommending alternate cropping patterns suitable to an area.

Implementation of MNP

5515. SHRI SYED SHAHABUDDIN : Will the Minister of AGRICULTURE be pleased to refer to the reply given on 7 March, 1988 to Unstarred Question No. 1731 regarding implementation of MNP and state :

(a) the quantitative targets under each head, scheme-wise and State-wise ;

(b) the achievement, State-wise and scheme-wise in quantitative terms during the last three years ;

(c) whether any comparison has been made about the unit cost under various schemes in various States/Union Territories ; and

(d) if so, the conclusions drawn therefrom ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) and (b) The physical targets and achievements under MNP, head-wise, scheme-wise and year-wise during the last three years are indicated in the statements laid on the Table of the House. [Placed in Library See No. LT-5854/88.]

(c) and (d) MNP is in the State sector. These schemes are implemented, by the State from their own funds. We are not aware of any unit cost study undertaken by them.

Designation of J.Es. in CPWD

5516. SHRI ANANDA PATHAK : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Junior Engineers of CPWD were designated earlier as "Overseer" and then 'Sectional Officer' ;

(b) if so, when these changes were made and the reasons therefor ;

(c) whether the nature of duties and responsibilities for each change of designation have also been changed ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) :

(i) The designation was Overseer till early fifties.

(ii) It was changed to Sectional Officer in the fifties.

(iii) It was changed to Junior Engineer in 1970-71.

(c) and (d) The decision to call them Sectional Officers was based on the functional ground of their being incharge of a Section in a Sub-Division. The designation was changed to Junior Engineers when a representation by one of the Associations of Junior Engineers was made in this regard. The basic nature of duties and responsibilities remains the same.

Assistance to Building Agencies

5517. PROF. NARAIN CHAND PARASHAR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any house building agencies like HUDCO have been given substantial assistance by Government for launching programmes of urban/rural housing during the Seventh Plan ;

(b) if so, the amount released to each one of these agencies, Statewise, during the past three years ;

(c) whether any stock has been taken of the amount spent and the number of housing units built by them during the past three years, State wise ; and

(d) whether the amount of assistance is proposed to be increased substantially during the Seventh Five Year Plan and if so, the nature and size of the increase contemplated ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d) The information is being collected and will be placed on the table of the Sabha.